

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

e-mail: nongazettedmainwing@gmail.com

**Subject: Monthly honorarium of Rs. 4,000/- in favour of protocol officials etc.**

**O R D E R**

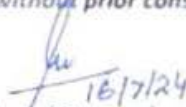
**No. 787 of 2024/RG/NG-343-(I) Dated: 16-07-2024**

Consequent upon the approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Finance Committee, sanction is hereby accorded to the grant of monthly honorarium of Rs. 4,000/- with periodical increase @ 10% after every five years in favour of the following categories, who perform protocol duties beyond the normal duty hours:

- i. *Officials posted on protocol duties at Airports, Railway Stations as also the officials posted at Katra;*
- ii. *Orderlies posted at the residences of Hon'ble the Chief Justice and the Hon'ble Judges of the High Court who are working as Cooks;*
- iii. *The Jamadars(Ushers) deputed with the Hon'ble Chief Justice and the Judges.*

**Note: The officers/officials posted in the Protocol Sections of both wings of the High Court be not re-allocated/transferred without prior consent of Worthy Registrar General.**

**By order.**

  
**(Shahzad Azeem)**  
**Registrar General**

**No: 25187-25215 of 2024/RG/NG Dated: 16-07-2024**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Ms Justice \_\_\_\_\_  
....for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Moominabad Batamaloo, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Principal District and Sessions Judge, Reasi.
9. Registrar (Adm.)/Recruitment, High Court Main Wing, Srinagar
10. Joint Registrar Judicial (Protocol), High Court Wing, Jammu/Srinagar
11. Sub-Judge, Katra.
12. Director Finance, High Court Main Wing, Srinagar  
....for information and necessary action
13. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
14. Assistant Registrar Accounts, High Court Main Wing, Srinagar.
15. Accounts Officer, High Court Wing, Jammu/Srinagar  
....for information and necessary action.
16. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
17. Order Book

  
**Registrar General**